

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409(ND)/2018

IN THE MATTER OF:

M/s Indo Alusys Industries Ltd.

vs

M/s Unilec Engineers Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

Ms. Ina Malhotra,
Hon'ble Member (Judicial)

Order delivered on 07.02.2019

For the Applicant

: Mr. Rohit K Nagpal,

For the Respondent

:

ORDER

Though the affidavit of service has been filed this bench is not satisfied that adequate steps have been taken. Fresh steps be taken vide all modes including through the process of the Bench. Corporate Debtor be served through its Directors as well.

To come up on 22.02.2019. Affidavit of service be filed.


(INA MALHOTRA)
MEMBER (JUDICIAL)